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Food Safety Wing of The State Find Flaws In 2 Liquor Samples Collected From Kamrup (M)

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GUWAHATI: It makes news that the Food Safety wing of the State has collected six samples of liquor from Kamrup (M) for the first time, and found flaws in two of them. While one of the two samples have been found to be sub-standard, the other sample has been found misbranded. Such a development – **food safety** officials collecting liquor sample for test for the first time – has been possible with the Union Ministry of Health and Family Welfare bringing the Food Safety and Standards Authority of India under its ambit. To make this happen, the Food Safety and Standards (Alcoholic Beverages) Regulations, 2018 has been enforced in the country since April 1, 2019. The regulations have been framed with a view to keeping tabs on illicit liquor that claims human life more often as not.

The six liquor samples collected by the Food Safety wing were tested in the State Public Health Laboratory, Assam. According to sources in the State Food Safety wing, while one of the two flawed samples is of brandy, the other is of whisky. Even as brandy is supposed to be brewed with grapes, the brandy sample collected by the Food Safety wing is not found to have been brewed with grapes. Such a reality led the Food Safety wing to tag the sample as substandard.

The sources further said that the sample of whisky collected by the Food Safety Wing has been found to be misbranded. According to the sources, the brewer of the brand is at liberty to move the 'Refer Laboratory' (the Central Food Laboratory, Kolkata) within 15 days, failing which the brewer will have to face prosecution from the department.